

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: CP 99/2002 (OA 318/2002)

Applicant(s) Roop Chand

Respondent (s) R.K. Singh

Advocate for Applicant (s)

Advocate for Respondent (s)

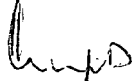
NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

20.1.2003

Mr. C.B. Sharma, Counsel for the applicant.
Mr. Virendra Dave, Counsel for the respondents.

Learned counsel for the respondents says that reply has been filed. It is further stated that the order of the Tribunal has been implemented. This fact is not disputed by the learned counsel for the applicant. Accordingly Contempt Proceedings are dropped.


(A.P. NAGRATH)
MEMBER (A)


(G.L. GUPTA)
VICE CHAIRMAN

power reply
filed on 20-1-03
21.1.03

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dt 22.1.03